

C.C.P.No.7/2004.

In

O.A.No.25/2004.

Dated:-25.2.2004.

HON'BLE SHRI S.P. ARYA, MEMBER (A).

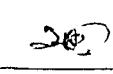
HON'BLE SHRI M.L. SAHNI, MEMBER (J).

Shri R.K. Dwivedi, for applicant request
for adjournment.

List on 07.04.2004 for orders.



J.M.

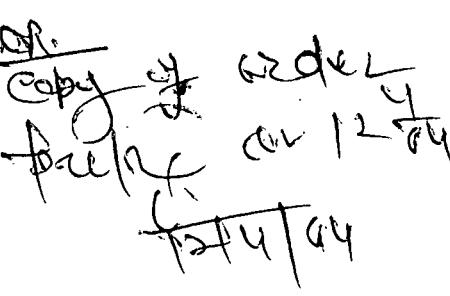

A.M.

ak.

(2) 7.4.2004.✓

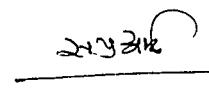
Appl: Shri R.K. Dwivedi.

Resp: None.


Counsel for applicant states that
the order dated 29.1.2004 passed
by this Tribunal in O.A. NO: 25/2004
has been complied with and O.C.P. has
become infructuous. The C.C.P. is
dismissed as infructuous.


(M.L. Sahni)

M(J)


(S.P. Arya)

M(A)

v.